

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/333/2013/838

Dated, Shillong 26th March, 2014.

CORRIGENDUM

In partial modification of the earlier Notification No. HCM.II/333/2013/780 Dated 24th March, 2014 the date indicated therein i.e. 25th March, 2014 appearing in the second para will now be read as 26th March, 2014.

Yours faithfully,

REGISTRAR GENERAL